

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

44

C.S.A. No. 975/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.11.2017

NAME OF THE PARTIES: M/s. Axis Finance Limited.

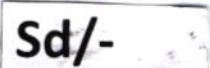
SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
(44)	AMIR ARSIWALA NIRUTI PANGOTRA POOJA SHAH	Adv for Applicants	

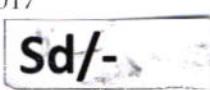
ORDER

CSA 975/230-232/NCLT/MB/MAH/2017

At request of the parties, list this matter on 6.12.2017

 Sd/-

V. NALLASENAPATHY  
Member (Technical)

 Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)